

Central Administrative Tribunal
Jaipur Bench, JAIPUR

OA No. 38/2011

This the 1st day of March, 2011

Hon'ble Shri M.L. Chauhan, Member (Judicial)

Arun Kumar Tripathi S/o Shri Brahmdev Tripathi, Aged about 66 years, Resident of 7-ka-3, Jyoti Nagar, Jaipur (Rajasthan) Retired Loco Pilot Central, Railway Kota.

...Applicant

(By Advocate: Shri Amrita Tripathi)

- VERSUS -

1. Union of India through Chairman, Railway Board, Church Gate, Mumbai.
2. The Chief Medical Superintendent of Railway Hospital (Western Central Railway) Kota,
3. The Divisional Railway Manager (Western Central Railway), Kota,

....Respondents

ORDER (ORAL)

The applicant has filed this OA against the impugned order dated 30.8.2010, whereby representation of the applicant has been rejected. The applicant has not annexed with this OA copy of the impugned order dated 30.8.2010, passed by the respondent No.2. As such validity of the said order cannot be examined. That apart, in terms of the provisions contained in section 19 of the Central Administrative Tribunal Act., 1985, since the applicant has not challenged the validity of the impugned order dated 30.8.2010, the present OA can not be entertained.

2. Accordingly, the OA stands disposed of with a liberty reserved to the applicant to file a fresh OA thereby challenging the validity of the aforesaid impugned order dated 30.8.2010. No order as to costs.


(M.L.Chauhan)
Member (Judicial)

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